

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
AADHAAR SHRI INFRATECH PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	AADHAAR SHRI INFRATECH PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08th November, 2013
3.	Authority under which corporate debtor is incorporated /Registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400DL2013PTC260104
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office : 42C, Block – R, Dilshad Garden, Delhi 110095 India
6.	Date of closure of Insolvency Resolution Process	07th August, 2020
7.	Liquidation commencement date of corporate debtor	07th August, 2020
8.	Name and registration number of the insolvency professional acting as liquidator	Name : Bhoopesh Gupta Registration No.: IBBI/IPA-001/IP-P-01468/2018-2019/12271
9.	Address and e-mail of the liquidator, as registered with the Board	645A/533B, Janki Vihar Colony , Sector I, Prabhat Chauraha, Jankipuram , Lucknow, Uttar Pradesh ,226031 E-mail: cabhoopesh@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	8/28, 3rd Floor, WEA, Abdul Aziz Road, Karol Bagh, New Delhi -110005 Email: liquidation.aadhaarshri@avmresolution.com
11.	Last date for submission of claims	06 th September, 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal New Delhi Bench-III has ordered the commencement of liquidation of the **Aadhaar Shri Infratech Private Limited** on 07th August, 2020.

The stakeholders of **Aadhaar Shri Infratech Private Limited** are hereby called upon to submit their claims with proof on or before 06th September, 2020 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. The claim forms can be downloaded from IBBI website: <https://www.ibbi.gov.in/home/downloads>. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator
Date and Place

: Bhoopesh Gupta
: 10-08-2020, New Delhi.

